

Formulations of Chloramphenicol

444. SHRI H. HANUMAN THAPPA:
SHRI ANANT RAM JAISWAL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2078 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) why prices of formulations of Chloramphenicol have been fixed based on notified of the bulk drug;

(b) whether it is a fact that 60 to 70 per cent of the requirements were purchased by the formulators at Rs. 600/ Kg. less than the notified price;

(c) whether it is a fact that this resulted in the formulators making unintended benefit magnitude of which was Rs. 8 to 16 crores per year;

(d) why were the provisions of DPCO, 1987 used to shield the producers and against the consumers;

(e) who is responsible for such a state of affairs which prevails in case of large number of formulations like Ranitidine, Diclofenac Sodium, Tetracycline, Analgin, Trimethoprim, Carbamezapine etc.; and

(f) what steps have been taken to rectify the situation and what is the exact legal position under DPCO, 1987 and the actual ground reality in all such cases?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (f) The prices of formulations are fixed in accordance with the provisions of DPCO, 1987. In the instant case the notified price of Chloramphenicol bulk was taken into consideration as per the recommendations of DPRC Sub-Committee of BICP, which is an expert recommendatory body of the Government.

Price of Vitamin B6

445. SHRI H. HANUMANTHAPPA:
SHRI ANANT RAM JAISWAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2080 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) what is the price of Vitamin B6 on which prices of Becasules, Surbex-T, Neurobion, Glaxo's B Complex are based;

(b) whether it is a fact that all these companies have purchased Vitamin B6 at a much lower rate but charge high prices using DPRC as an instrument in the formulations;

(c) whether it is also a fact that it is being smuggled in the guise of intermediates by the private producers who is selling it cheap to harm the interests of IDPL; and

(d) what steps have been taken by the Ministry to order inquiry into the whole matter on the complaint of IDPL?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b) Present approved prices of Vitamin formulations are based on the price of Rs. 2800/- per kg for Vitamin B6 on the basis of invoice from M/s. IDPL. Recently M/s. IDPL have intimated selling price of Vitamin B6 as Rs. 2000/- per kg and this is being adopted while considering fixation/revision of prices of Vitamin based formulations containing Vitamin B6.

(c) No such instance has come to notice.

(d) Does not arise.

Anomalies in fixing, the prices of formulations

446. SHRI ANANT RAM JAISWAL:
SHRI H. HANUMANTHAPPA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2077 given in the Rajya Sabha on the 12th August, 1993 and state:

(a) whether it is a fact that prices of

formulations have been rately fixed in accordance with the provision of DPCO, 1987 but they have been fixed on the basis of norms developed by the DPRC;

(b) whether it is a fact that these internal norms have been used by the technical officers and others of the BICP to charge consideration for giving favours;

(c) whether it is a fact that there are large variations in the prices of the same products fixed for different producers and the prime reason in the mischief played by the BICP officers for consideration;

(d) why convenient and pliable officers have been posted in drug pricing and who has done the same; and

(e) what steps have been taken to withdraw drug pricing work from BICP and create a responsive organisation for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) to (e). Does not arise.

Non-Schedule Formulations

447. SHRI ANANT RAM JAISWAL:

SHRI H. HANUMAN THAPPA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 2071 given in the Rajya Sabha on the 12.8.93 and state:

(a) whether it is a fact that the number of packs of non-scheduled formulations having turn over of Rs. 3 crores or more per annum as per ORG does not exceed 500;

(b) if so, why the actual increase in their prices after promulgation of the DPCO, 1987 has not been studied;

(c) whether it is also a fact that prices of most of such packs have risen by over 100 per cent but the House is being kept in dark;

(d) what were the pre-DPCO, 1987 and the present prices of Calmpose, Valium, Relaxyl, Benadryl, Serenace, Revital etc. and what is the percentage of increase;

(e) why details regarding bonus schemes, discounts and commissions, which are vital are not being monitored and producers are being unjustifiably allowed to increase prices of non-scheduled formulations; and

(f) what are the details of non-scheduled formulations where producers are having more than 150 per cent MAPE?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c) and (e) to (f) Considering the large number of formulations outside price control (in various dosage forms and pack sizes) it has not been found feasible to analyse such voluminous data.

(d) To the extent available, information is given in the Statement enclosed.

Statement

S. No.	Formulations	Pack Size	Pre-DPCO, 1987 Price (Rs.)	Present Price (Rs.)	% increase
1.	Calmpose Tabs. 10 mg	10's	3.29	8.00 (19.3.93)	143.16
2.	Valium Tabs. 10 mg	10's	4.87	8.45 (Sept., 93)	73.51
3.	Relaxyl Oint.	30 gms Tube	9.60 (IPG)	16.26 (June, 93)	69.38
4.	Benadryl Symp.	114 ml	6.08	12.00 (July, 93)	97.37
5.	Serenace Tabs. 0.25 mg	10's	3.02 (IPG)	5.00 (March, 93)	65.56
6.	Revital Tabs.	10's	N.A.	45.00	—

IPG—Indian Pharmaceutical Guide, 1987.

N.A.—Not available.